

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 146 of 2016 in  
DFR No. 306 of 2016**

**Dated: 3<sup>rd</sup> May, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Maharashtra State Load Despatch Centre ...Appellant(s)  
Versus  
Central Electricity Regulatory Commission ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.Y. Deshmukh**

**ORDER**

**IA No. 146 of 2016  
*(Appl. for condonation of delay in re-filing)***

Issue notice to the Respondents returnable on 09.05.2016. Dasti, in addition, is permitted.

List the matter on **09.05.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**